

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Satyavrat Verma will take up the following case today i.e. on 9<sup>th</sup> October, 2026 at 12:45 P.M. in Court No. 308 (Cent. Building).

## **TO BE MENTIONED**

1. CR. MISC./62430/2026  
317(5),281,125(a) A.BAIL

3 SHYAMSUNDAR KUMAR  
VS THE STATE OF BIHAR

ABHISHEK KUMAR  
SHARAD KUMAR VERMA  
SAGAR KUMAR  
HEMANT RAY  
HARSHA SHASHWAT

RAMESH CHANDRA

**Patna High Court**

**Dated, 9<sup>th</sup> October, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**

**Joint Registrar (List)**

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